

Non-furnishing of details to BICP

1235. PROF. I.G. SANADI:

SHRI RAJNI RANJAN SAHU:

SHRI GOVIND RAM MIRI:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the names of the bulk drugs for which the producers have not furnished the replies to the questionnaires or Form-I details to the BICP;

(b) the bulk drugs out of the above said drugs for which BICP have used cost audit reports to recommend the prices of bulk drugs;

(c) when were these recommendations sent to the Ministry and the action Ministry has taken on these recommendations; and

(d) the names of drugs for which BICP has still to recommend prices of bulk drugs and by when the same would be finalised?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI RAM LAKHAN SINGH YADAV): (a) to (c) Out of the 21 new bulk drugs coming under price control under DPCO, 1995, six bulk drugs are not being manufactured in the country as per the information available with BICP. Information has not been received regarding one drug, namely, Cefotaxime. For 14 drugs either from number 1 or reply to the questionnaire has been received from atleast one manufacturer. In some cases the information has been received after BICP has recommended the price on the basis of Cost Audit Reports. Chlorpropamide and Cephazoline are the two drugs for which prices have been recommended on the basis of Cost Audit Reports. The price of Chlorpropamide has already been notified while the report for Cephazoline Sodium has been received only on 1.12.1995.

(d) The bulk drugs for which prices

are still to be recommended by BICP are: Captopril, Cefadroxyl, Cefotaxime, Ciprofloxacin, Lyhestranol, Mefcnamic Acid, Norfloxacin, Pentoxiphyllinc, Phenylbutazone, Vitamin B* (Thiamine) and Vitamin B_j (Riboflavin).

Drug abuse in India

1236. SHRI KRISHAN LAL SHARMA: Will the Minister of WELFARE be pleased to state:

(a) whether it is a fact that India is a signatory to the single convention on Narcotic drugs and the convention on psychotropic substances; 1971 and U.N. convention against illicit traffic in narcotic drugs;

(b) whether despite this the drug abuse is spreading fast in the country; and

(c) if so, the reasons therefor? •

THE MINISTER OF WELFARE (SHRI SITARAM KESRI): (a) Yes, Sir. India is a signatory to the Single Convention on Narcotic Drugs, 1901, Convention on Psychotropic Substances, 1971 and U.N. Convention Against Illicit Traffic in Narcotic Drugs and Psychotropic Substances, 1988.

(b) In the absence of any nation wide authentic data in this regard, it is not possible to say that drug abuse is spreading fast in the country. However, different studies indicate air increasing trend.

(c) Peer group pressure, experimentation, tension and curiosity are the most common reasons leading to Drug Abuse.

Holding a Parliament session in South

1237. DR. D. MASTHAN: Will the Minister of PARLIAMENTARY AFFAIRS be pleased to state:

(a) whether Government are considering to hold atleast one- session- of Parliament in a year in the South, in cities like Madras, Bangalore and Hyderabad; and